

Most Urgent / Out-At-Once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for National LokAdalat on 13.05.2023 (Second Saturday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Present Place of Posting
1	Sh. Yogesh Joshi, EC- 36777474, Mob No 9868877461	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
2.	Ms. Jyoti D/o Sh. Sat Prakash Mob. No. 9821615571	PA in the Court of Ms. Richa Parihar, ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of this order shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(Officiating) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
DH

No. 37839 - 850 /Admn-I/P & T/HQs/2023

Dated, Delhi the 12/05/2023

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, THC, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.


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